NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 61/(MAH)/2005 MA No. 448/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

Sujan Azad Parikh & Anr.

V/s

Natvar Parikh Co. Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398, 399, 402 of the Companies 2013. Companies Act, 241-242 the 1956 and Act

NAME S. No.

DESIGNATION

SIGNATURE

Majnler

Kashish Mainten 1/6 Wadia lyhonder LCo. for Lespondents.

Ma. Parag kabadi with

Ms Falgenin Thallear Advocate

i | b Døyøde Associates

Adv for Pathiness

Applicants

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ORDER

ORDER

MA No. 448/2017 in CP No. 61/397-398/NCLT/MB/MAH/2005

The Counsel for the Applicant as well as Respondent are present.

The Counsel for the Petitioner requests that this matter may be listed along with CA 185/2010 which is already listed on 11.12.2017. List this matter along with the same.

The Respondent is permitted to file the reply within one week's time and the Petitioner may file rejoinder, if any, within one week thereof.

List this matter on 11.12.2017.

sd/-**V. NALLASENAPATHY**

Member (Technical)

Sd/-

M.K. SHRAWAT Member (Judicial)